NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

0

: TCP/1/2016

NAME OF THE PETITIONER(S)

: Shankar Sundaram

NAME OF THE RESPONDENT(S)

: M/s Amalgamations Private Limited & 22 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K, RAVI

R. MURU GAN Counsel for Pefitioner

9840331510.

Kerisha Srinivasan

For S. Ramabubramaniam

& Associates

Coursel for RIL R3

TH KIYAM BAK

Coursel for

ORDER

Counsel for Petitioner present. Counsel for R1 to R3 present. Counsel for R24 to R26 present. Counsel for Respondents prayed for time for final submissions. At request, time is enlarged. Put up on 06.09.2017 at 10.30 A.M.

S. J. Jagester. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)